PATRICIA DE CARROLINA PARA CARROLINA DE PARA CARROLINA DE PROPERTO DE PARA DE DE					Annexure - V Date of Commencement of Liquidation 06.12.2019 List of Operational Creditors (Government Dues)			List of Stakehold	19.02.2020						
SI. No.	Details of Claimant			Details of Claims received		Details of Clain			ims Admitted						
	Department	Government	Identification No.	Date of Reciept	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by lien or Attachment pending Disposal	Whether lien/attachment removed	% share in total amount of Claims Admitted	Amount of Contingent Claims	Amount of any mutual dues, that maybe set off	Amount of Claims rejected	Amount of Claim under Verification	Remarks, if any
1	Income Tax Department	Government of India	NA.	07.02.2020	118,810,945	105,564,304	Claim raised by IT department against Income Tax Demand.	330,130	No	5.20	0	0	0	13,246,641	The two demands of INR 1.32 Crores raised by the Income Tax Department are not furnished by the management of the Corporate Debtor for verification of Claim